

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:441

ANSWERED ON:27.07.2006

VACANT POSTS IN PUBLIC SECTOR UNDERTAKINGS .

Das Gupta Shri Gurudas;Reddy Shri Suravaram Sudhakar

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) Whether there has been delay in making appointment to the vacant top posts in the Public Sector Undertakings;
- (b) If so, the details thereof alongwith the dates from which these are lying vacant;
- (c) Whether the Public Enterprises Selection Board (PESB) has requested the concerned Ministries to send proposals in this regard;
- (d) If so, the response of the Ministries thereto; and
- (e) The further steps taken/proposed to be taken by the Government in this regard.

**Answer**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

(a) & (b) : As per available information, 18 posts of Chief Executives and 59 posts of Functional Directors in Central Public Sector Enterprises

(CPSEs), excluding the posts kept in abeyance as a conscious decision by the concerned Administrative Ministries, were lying vacant as on 18.7.2006. The details are annexed.

(c) and (d) : The Public Enterprises Selection Board (PESB) writes to concerned Administrative Ministry/Department one year ahead of the date of each vacancy of Board level post in CPSEs. The PESB finalizes the job description within 10 days thereafter and circulates to all concerned inviting applications within a period of 30 days. On receipt of applications, selection interviews are held and the recommendations of PESB are forwarded to the concerned Administrative Ministries/Departments for obtaining the approval of competent authority. In the case of unforeseen vacancies, as soon as the vacancy is intimated to the PESB, the selection process is initiated by it on priority.

(e) : The Government has already issued detailed guidelines indicating the defined time-frame for filling up the Board level posts in CPSEs so that the PESB recommendations should be made at least 6 months in advance of the date of vacancy and are sent to the concerned Ministry/Department for completing other formalities.

Annexure referred to Lok Sabha Unstarred Question No.441 for answer on 27.7.2006

Details of Vacant Board level Posts in CPSEs

Period of Vacancy Number of Vacant Posts as on 18.7.2006

	Chief Executives	Functional Directors
Less than 3 months	7	16
More than 3 months but less than 6 months	4	16
More than 6 months but less than 1 year	1	17
More than 1 year	6	10
Total	18	59